

(a) whether it is a fact that the waiters serving in the Railway Catering for the last more than five years are still serving on ad-hoc basis/daily wages;

(b) if so, whether it does not amount to violation of the Government directives; and

(c) if not, the steps Government propose to take to regularise their employment ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There are Commission bearers working for the Railways for more than five years.

(b) and (c). A decision was taken in 1978 to absorb in phases on regular scales of pay those Commission Bearers who were working on the Railways at that time. Uptil now about 2000 Commission Bearers have been regularised on the Indian Railways.

Reconsideration for a Four-Lane Bridge across River Krishna in Andhra Pradesh

2565. **SHRI BEZHADA PAPI REDDY :** Will the Minister of SHIPPING & TRANSPORT be pleased to state :

(a) whether Government have approved a two-line Kanakadurga Bridge across the river Krishna near Vijayawada on National Highway No. 5 in Andhra Pradesh; and

(b) if so, whether Government propose to reconsider the decision at the earliest to make it four-lane bridge in view of heavy traffic and the proposal of the Government of Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) The new two-lane bridge under construction will supplement the existing two-lane barrage-cum-road bridge. As and when the traffic justifies another two-lane bridge, this would be considered depending upon the availability of funds for the National Highways and *inter-se* priority of works on the National Highways in the country.

Financial Assistance for Construction of Coastal Road from Tada to Itchapuram in Andhra Pradesh

2566. **SHRI C. SAMBU :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have any proposal to provide financial assistance for construction of the coastal road from Tada to Itchapuram in coastal Andhra Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Does not arise.

Allotment of Concessional White Printing Paper to states

2567. **SHRI JAGANNATH PATTHAIK :** Will the Minister of EDUCATION be pleased to state :

(a) whether Government propose to increase the allotment of white printing paper to States in 1985-86; and

(b) if so, the details regarding quantity of such paper, in metric tonnes approved in favour of Orissa in 1985-86 ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). Allocation of concessional white printing paper is made on quarterly basis and not on yearly basis. State-wise allotments for the first quarter i.e. April-June 1985-86 have been issued. The State of Orissa has been allotted 1058 MTs of concessional paper during the said quarter.

The question of increasing the allocation of concessional paper to States/UTs including the State of Orissa for the subsequent quarters of the year 1985-86 is dependent on the quantity of paper to be made available by the Ministry of Industry.